

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

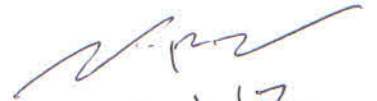
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04-1-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : TP 112/16
PETITION NUMBER : TP 112/16.
NAME OF THE PETITIONER(S) : M/s. Gangagan Biotechnologies
Pvt Ltd.
NAME OF THE RESPONDENT(S) : -
UNDER SECTION : 2(41)

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. K. VENKATRAMANI COUNSEL FOR
PETITIONER


u.1.17.

ORDER.

counsel for petitioner requested time for
hearing.

posted to 12/1/2017.


u.1.17
Member (J)


u.1.17
Member (T)